

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.103

IB- 66 /(ND)/2021

IN THE MATTER OF:

BASF India Limited

Vs.

Meghaarika International (P) Ltd

....OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION :

U/s. 9 of IBC, 2016

Order delivered on 15.4.2021

CORAM:

SHRI P.S.N. PRASAD,

HON. MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

HON. MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

None appeared at the time of hearing the matter. In the interest of justice, post the matter on 10.5.2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(P.S.N. PRASAD)
MEMBER (JUDICIAL)

Surjit